

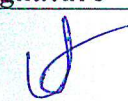
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL
HON'BLE DR. BINOD KUMAR SINHA, MEMBER - TECHNICAL

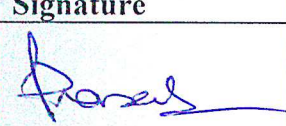
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No. 2/7/HDB/2020
NAME OF THE COMPANY	Dharti Dredging and Infrastructure Limited
NAME OF THE FINANCIAL CREDITOR	Federal Bank
NAME OF THE CORPORATE DEBTOR	Dharti Dredging and Infrastructure Limited
UNDER SECTION	Sec 7 of the IBC, 2016

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Seemvas Chittuv	Petitioner/ Financial Creditor	9949119592	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad	Respondent	9440234079	

ORDER

Counsel for the Financial Creditor present. Mr. Agastya, proxy appeared for Respondent's counsel, Mr. D.V.A.S. Ravi Prasad and prayed time for filing vakalat and counter. At his request, time is enlarged. Put up the matter on 11.02.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL